93

भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
ग्रामीण आयोजना और ऋण विभाग
केन्द्रीय कार्यालय, गारमेंट हाऊस, डा. एनी. बेसन्ट रोड, वरली, मुंबई - 400 018.
Rural Planning & Credit Department,
Central Office, Garment House, Dr. Annie Besant Road, Worli, Mumbai - 400 018.

E-mail : rbi_rpcd@bom3.vsnl.net.in
फैक्स/Fax : 022-4913568/4974030
टेलीफोन/Telephone : 4939930-49
टेलेक्स/Telex : 011-74492
यू.बी.डी.इन UBD IN

बैंक हिन्दी में पत्राचार का स्वागत करता है । हिन्दी आसान है इसका प्रयोग बढ़ाइए ।

कृपया उत्तर में लिखे
Please quote in reply.

संदर्भ : ग्रा आ ऋ वि. कें का. सं.
Ref. : RPCD. CO. No.

_____ 2000

_____ (शक) (Saka)

RPCD.RF.ROC.No.15/07.07.11/2000-01

December 15, 2000
Agrahayana 24, 1922(Saka)

The General Manager/Dy.General Manager
Rural Planning and Credit Department
Reserve Bank of India
All Regional Offices

Dear Sir,

Disposal of Non-banking Assets

It has been observed by the Inspection Department that Regional Offices have been delegated with powers to grant extension of time for holding non-banking assets by SCBs/CCBs and they have pointed out that there is no automatic mechanism for finding out cases of non-reporting of such retention of non-banking assets.

You are, therefore, advised that on receipt of inspection reports of NABARD relating to the SCB/CCB, you may scrutinise these reports and correlate the actual reporting by these banks on the holding of non-banking assets. You may create a data base for purposes of monitoring and follow-up action in this regard. You are further advised to report the position to CO (RF Section) bank-wise on an annual basis as at the end of March.

Yours faithfully,

(Kamala Rajan)
General Manager

1

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RPCD.CO.RCB.ROC.No. 12 /07.07.11/2009-10 November 30, 2009

All Regional Offices

Dear Sir,

Section 9 of the Banking Regulation Act, 1949(AACS) - Disposal of Non-Banking Assets-Annual Statement

Please refer to our circular RPCD. CO. RF. ROC No.13/07.07.11/2004-05 dated May 16, 2005, in terms of which Regional Offices(ROs) are required to report to the Central Office in the prescribed format by the end of June on an annual basis the bank-wise position about holding of non-banking assets by State and Central Cooperative Banks as at the end of March.

2. It is, however, observed that such updated annual statements are not being submitted timely by a number of ROs. In order to facilitate effective monitoring, ROs may note to furnish the required statement as on March 31 every year by the end of June positively in the prescribed format (enclosed). The Statement for the year ended March 31, 2009 should be submitted without any further delay, if not already so done.

Yours faithfully

(K. Bhattacharya)
General Manager
Encl: As above

ग्रामीण आयोजना और ऋण विभाग,, केन्द्रीय कार्यालय, 10 वी मंजील, केन्द्रीय कार्यालय भवन, शहीद भगतसिंह मार्ग, पोस्ट बाक्स सं. 10014, मुंम्बई-400 001
फोन :2266 1602 फैक्स: 2262 1011/2261 0943/2261 0948 ई -मेल : cgmincrpcd@rbi.org.in
Rural Planning & Credit Dept., Central Office, 10th Floor, Central Office Building, Shahid Bhagat Singh Marg, P.Box No. 10014, Mumbai 400 001
Tel : 2266 1602 Fax : 2262 1011/2261 0943/2261 0948 E-mail : cgmincrpcd@rbi.org.in

हिंदी आसान है , इसका प्रयोग बढ़ाइए

भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RPCD.CO.RF.ROC. No. 13 / 07.07.11 / 2004-05

May 16, 2005
Vaishakha 26, Saka 1927

All Regional Offices

Dear Sir,

Section 9 of the Banking Regulation Act, 1949 (AACS)
– Disposal of Non-banking Assets – Annual Statement

Please refer to our circular RPCD.CO.RF.ROC. No. 15 / 07.07.11 / 2000-01 dated December 15, 2000, in terms of which Regional Offices (ROs) are required to report the bank-wise position about holding of non-banking assets to Central Office on an annual basis as at the end of March.

2. As you aware, ROs can approve extension of time for holding non-banking assets, on the merits of each case, but not exceeding ten years, beyond the initial period of seven years allowed under Section 9 of the Act, ibid. Applications for grant of extension of time beyond ten years, together with the recommendations of the RO are to be referred to Central Office for consideration.

3.It is, however, observed that such updated annual statements have not been submitted by a number of ROs. Some ROs have submitted the statements clubbing them for 2-3 years, without incorporating full details In order to facilitate effective monitoring and bringing uniformity in reporting, you may henceforth note to furnish the required statement as on March 31 every year by the end of June positively in the format enclosed.

4. As a one-time measure, the records may be updated as on March 31, 2005 and recommendations for further extension beyond ten years, if any, may be made afresh to Central Office.

Yours faithfully

Sd/-

(Molina Chowdhury)
Deputy General Manager
Encl:one

ग्रामीण आयोजना और ऋण विभाग, केन्द्रीय कार्यालय, 13वीं मंजिल, केन्द्रीय कार्यालय भवन, शहीद भगतसिंह मार्ग, पोस्ट बॉक्स सं.10014, मुम्बई-400 001
Rural Planning & Credit Department Central Office, 13th Floor, Central Office Building, post box no. 10014 Mumbai -400 001
टेलिफोन /Tel No: 91-22-22661602 फैक्स/Fax No: 91-22-22621011/22658273/22658276 Email ID:cgmicrpcd@rbi.org.in

भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

ग्राआऋवि.केका.आरएफ.आरओसी.सं. 13 /07.07.11/2004-05 मई 16, 2005
वैशाख 26, (शक) 1927

सभी क्षेत्रीय कार्यालय

महोदय,

बैंककारी विनियमन अधिनियम 1949 (जैसा कि सहकारी समितियों पर लागू है) - गैर बैंकिंग अस्तियों का निपटान - वार्षिक विवरण

कृपया 15 दिसंबर 2000 का हमारा परिपत्र ग्राआऋवि.केका.आरएफ.आरओसी.सं. 15/07.07.11/ 2000-01 देखें जिसके अनुसार सभी क्षेत्रीय कार्यालयों से अपेक्षा की गई है कि वे मार्च के अन्त के वार्षिक आधार पर गैर बैंकिंग आस्तियों को धारण करने संबंधी बैंकवार स्थिति केन्द्रीय कार्यालय को भेजें ।

2. जैसा कि आपको ज्ञात है, क्षेत्रीय कार्यालय प्रत्येक मामले के गुण दोषों के आधार पर गैर बैंकिंग आस्तियाँ धारित करने की सीमा का अनुमोदन कर सकते हैं जो उक्त अधिनियम की धारा 9 के अन्तर्गत अनुमत सात वर्ष की आरंभिक अवधि के बाद 10 वर्ष से अनधिक होगा । दस वर्ष के बाद की अवधि बढ़ाने के लिए आवेदन, क्षेत्रीय कार्यालय की सिफारिशों के साथ, केन्द्रीय कार्यालय के विचारार्थ भेजे जाएँ ।

3. तथापि, यह पाया गया है कि कई क्षेत्रीय कार्यालयों द्वारा ऐसे अद्यतन वार्षिक विवरण नही भेजे गए हैं । कई क्षेत्रीय कार्यालयों ने 2-3 वर्ष के विवरण इकट्ठे बना कर भेजे हैं जिसमें पूरा ब्योरा नहीं दिया गया है । प्रभावी निगरानी तथरा रिपोर्टिंग में एकरुपता लाने के उद्देश्य से आप यह नरोट करें कि अपेक्षित विवरण प्रत्येक वर्ष 31 मार्च की स्थिति के अनुसार संलग्न फार्मेट में जून के अन्त तक अवश्य भेजे जाएँ ।

4. एक बारगी उपाय के रुप में, 31 मार्च 2005 की स्थिति के अनुसार रिकार्ड अद्यतन किए जाएँ तथा 10 वर्ष के बाद अवधि बढ़ाने के लिए सिफारिशें, यदि कोई हों तो, केन्द्रीय कार्यालय को नए सिरे से भेजी जाएँ ।

भवदीय

(मोलिना चौधरी)
उप महाप्रबंधक
अनु - एक

ग्रामीण आयोजना और ऋण विभाग, केन्द्रीय कार्यालय, 13वीं मंजिल, केन्द्रीय कार्यालय भवन, शहीद भगतसिंह मार्ग, पोस्ट बॉक्स सं.10014, मुम्बई-400 001
Rural Planning & Credit Department Central Office, 13th Floor, Central Office Building, post box no. 10014 Mumbai -400 001
टेलिफोन /Tel No: 91-22-22661602 फैक्स/Fax No: 91-22-22621011/22658273/22658276 Email ID:cgmicrpcd@rbi.org.in

Disposal of non-banking assets- Review for the year ended March .

Sr. No.	Name of the StCB / CCB	Particulars of the asset/s	Date of acquisition	Seven year period ending on	Extension granted by RO under delegated powers up to	Latest extension granted by central office up to	Central Office letter No. and date	Present status regarding disposal of the asset/s	Remarks/ Recommendations of the RO